

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/714/2023 in Company Petition IB/128/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Mr. M. Srinivasa Babji
UNDER SECTION	95 of IBC

ORDER

CP/IB/128/2023

Present: Ld. Counsel Mr. Vikram C Puttapaga for the Respondent/PG.

For filing counter, **matter is adjourned to 18.09.2024.**

IA (IBC)/714/2024

Present: Ld. Counsel Mr. Vikram C Puttapaga for the Respondent/PG.

Ld. Counsel for the Respondent prayed time for filing objections to the RP report. **Matter is adjourned to 18.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)